ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

IA No. 6 of 2017 In TP No.26/397/398/GB/2016 (CP No. 80 of 2000)

Kamakhya Kumar Roy

- Petitioner

-Versus-

M/s.Bogidhola Tea & Trading Co. Pvt. Ltd and others

- Respondents

PRESENT

Hon'ble Mr. Justice P K Saikia, Member (Judicial)

Date of hearing: 03.03.2017

Name of the Company		
Under Section	397/398	

SI.	Name & Designation of Authorized	Appearing on behalf of	Signature	
No.	Representative.(in Capital Letters).		with date	

ORDER

Heard Mr. Sanjay .Chakraborty, learned counsel for the petitioner. Also heard Mr. N.B.B.Singha learned counsel appearing on behalf of the respondent No.3.

This application has been filed by Sri Sanjay Kumar Singh, son of Late Kamakhya Kumar Roy seeking substitution of legal representatives of Late Kamakhya Kumar Roy, who reportedly expired on 8th January, 2017.

Issue notice. Returnable on 10.04.2017.

Mr. N.B.B,Singha, learned counsel for the respondent No.3 submits that he would file a Vakalatnama during the course of the day.

In

The learned counsel for the petitioner is requested to furnish copies of the petition along with papers annexed therein to the learned counsel for the respondent No.3 during the course of the day.

List the matter on 10.04.2017 for further orders.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

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